

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 136

Comp App/186(CH)2022, Comp App/222CH)2023
And
CP No. 38/Chd/Pb/2019

IN THE MATTER OF:

Aruna Kapoor & ors

...

Petitioners

Versus

Narindera Castings Pvt. Ltd & ors

...

Respondents

Under Section: 58, 59 of CA 2013
R 11 NCLT

Order delivered on 31.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 19.07.2024.

Sd/-

Court Officer

May 31st, 2024
Priyanka